شری محمد شفیع قریشی — جس شخص نے پوسٹر لگایا ہے اس کو اپنی رائے جو ہو اس کو اظہار کرنے کا پورا پورا حق ہے لیکن ملک اور قوم کے مفاد میں جو بات ہم نے سوچی ہے وہ ہم کرنے جا رہے ہیں آپ کے یہاں براڈ گیج بھی ہے میٹر گیج بھی ہے۔ مانیے سدسیوں کو معلوم ہے کہ ہماری کوشش اس بات کی ہے کہ ریلوے میں چوری نہ ہو۔ ٹرانسشپمنٹ میں جو مال میٹر گیج سے براڈ گیج میں آتا ہے تو بڑا نقصان ہوتا ہے تو اصولا اس کو بھی تسلیم کر لیا گیا ہے کہ سارے ملک میں ایک سسٹم قائم کر دیا جائے اس سے لوگوں کو سودھا ہوگی دیر کم لگے گی ٹرانسشپمنٹ کے وقت کا نقصان کم ہو جائے گا۔

†[**श्री मुहम्मद शफी कुरेशी** : जिस शख्स ने पोस्टर लगाया है उसको अपनी राय जो हो उसको इजहार करने का पूरा पूरा हक है लेकिन मुल्क और कौम के मफाद मे जो बात हमने सोची है, वह हम करने जा रहे है। आपके यहा ब्राड गेज भी है मीटर गेज भी है। माननीय सदस्यो को मालूम है कि हमारी कोशिश इस बात की है कि रेलवे मे चोरी न हो। ट्रासशिपमेट मे जो माल मीटर गेज से ब्राड गेज मे आता है तो बहुत बडा नुकसान होता है। तो उसूलन इसको भी तस्लीम कर लिया गया है कि सारे मुल्क मे एक सिस्टम कायम कर दिया जाये। इससे लोगो को सुविधा होगी, देर कम लगेगी, ट्रासशिपमेट के वक्त का नुकसान कम होगा।]

† [ ] Hindi transliteration.

**हरिजन बस्तियों में बिजली की व्यवस्था**

*278 **श्री ओउम् प्रकाश त्यागी :**
**श्री मान सिंह वर्मा :**
**श्री वीरेन्द्र कुमार सखलेचा :**†
**श्री जगदम्बी प्रसाद यादव :**
**श्री रत्तन लाल जैन :**

क्या **सिंचाई और विद्युत्** मंत्री यह बताने की कृपा करेगे कि :

(क) भारत की स्वतत्रता के २५ वे वर्ष मे कितनी हरिजन बस्तियो मे बिजली की व्यवस्था की गयी है और कितनी हरिजन बस्तिया मे बिजली की व्यवस्था अभी की जानी है, और (ख) कब तक शेष बस्थिया मे बिजली की व्यवस्था कर दी जायेगी ?

‡[PROVISION OF ELECTRICITY IN HARIJAN COLONIES.

*278 SHRI O. P. TYAGI:
SHRI MAN SINGH VARMA:
SHRI V K SAKHALECHA †
SHRI J P YADAV:
SHRI RATTAN LAL JAIN:

Will the Minister of IRRIGATION AND POWER be pleased to state.

(a) the number of Harijan colonies which have been provided with electricity during the 25th Anniversary of India's Independence and the number of such Harijan colonies which are yet to be provided with electricity, and

(b) the time by when the rest of the colonies will be provided with electricity?]

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) (a) and (b), A statement is laid on the Table of the House

STATEMENT

(a) and (b) During the Silver Jubilee year of India's Independence it has been

†The question was actually asked on the floor of the House by Shri V K Sakhalecha

‡[ ] English translation.

suggested to the various State Governments that they should programme to electrify at least one Harijan Basti a day in their State So far about 2 900 Harijan Bastis have been electrified since 15th August, 1972 It is estimated that in villages already electrified there may be about 36,000 adjacent Harijan Bastis which are not electrified A scheme has been introduced last year to provide electricity to Harijan Bastis adjacent to villages already electrified and it is proposed to cover 20,000 such Bastis during the Fourth Plan Electrification of all the Bastis in the country is linked with the progress of rural electrification which is dependant upon the Outlays provided in the Fifth and Subsequent Plans

†[**सिंचाई और विद्युत् मंत्रालय में उप मत्री (श्री बैजनाथ कुरील)**: (क) और (ख) विवरण सभा पटल पर रखा जाता है ।

**विवरण**

(क) और (ख) भारत की स्वतन्त्रता की रजत जयन्ती के वर्ष के दौरान विभिन्न राज्य सरकारो को यह सुझाव दिया गया है कि वे अपने-अपने राज्यो मे कम से कम एक बस्ती प्रतिदिन के हिसाब से विद्युतीकृत करने का कार्यक्रम बनाए । अभी तक १५ अगस्त, १९७२ से २९०० हरिजन बस्थिया विद्युतीकृत हो चुकी है । अनुमान है जिन ग्रामो मे बिजली लगाई जा चुकी है उनमे लगभग ३६००० ऐसी सहवर्ती हरिजन बस्तिया है जहा बिजली नही दी गई । इन ग्रामो, जहा बिजली दी जा चुकी है, के साथ लगी हरिजन बस्तियो को बिजली देने की एक स्कीम पिछले वर्ष चालू की गई है और चतुर्थ योजना के दौरान ऐसी २०,००० बस्तियो को बिजली देने का प्रस्ताव है । देश मे सभी बस्तियो के विद्युतीकरण का प्रश्न ग्राम विद्युतीकरण की प्रगति के साथ जुडा हुआ है जो कि पाचवी तथा इसके बाद की योजनाओ मे व्यवस्थित परिव्ययों पर निर्भर करता है ।]

†[ ] Hindi translation

**श्री वीरेन्द्र कुमार सखलेचा** : माननीय अध्यक्ष महोदय, क्या माननीय मत्री जी बतायेंगे सारे देश के लगभग सभी स्टेट्स मे सामान्य स्थिति यह है कि हरिजन बस्तियो मे एक तो उन के छोटे मकान है, वहा पर सडको की या पानी आदि की कोई सुविधा नही है और इस के अलावा बिजली आदि का भी कोई इतजाम न होने के कारण उन लोगो को वहा अत्यत कष्ट मे जीवन व्यतीत करना पडता है । तो विशेषकर हरिजन बस्तियो मे बिजली लग सके प्रत्येक स्टेट मे क्या भारत सरकार इस के लिए कुछ विशेष प्रयत्न करने जा रही है ?

**श्री बैजनाथ कुरील** : जैसा की माननीय सदस्य ने बताया, इसमे कोई शक नही कि जिन गावो मे विद्युतीकरण हुआ है, उन गावो मे जो हरिजन बस्तिया है वह अक्सर छोड दी जाती रही । यह बात अच्छी नही थी परन्तु ऐसा देखा गया । इसी बात को मद्देनजर रखकर गवर्नमेंट ने पिछले साल एक डिसीजन लिया कि जो हमारा रूरल इलेक्ट्रिफिकेशन का कार्यक्रम है, उसके अन्तर्गत जिन गावो को बिजली दी जाएगी उनमे इन बस्तियो को भी शामिल करना लाजिमी होगा और इसीलिए अब भविष्य मे जितनी भी योजनाए रूरल इलेक्ट्रिफिकेशन कारपोरेशन मे आयेंगी उनमे इनका समावेश होना आवश्यक है । परन्तु यह हुआ कि जिन गावो मे अब तक इलेक्ट्रिफिकेशन हो चुका है, उनका क्या होगा ? तो इस के लिए केन्द्रीय सरकार ने ५ करोड रुपया अलग से रखा है कि जिन गावो का विद्युतीकरण हो चुका है और उन गावो मे हरिजन बस्तिया रह गई है, हैमलेट्स रह गये हैं, उनमे विद्युतीकरण

किया जाए। तो यह कार्यक्रम, यह योजना बनाई गई है, इसको हमारी रजत जयन्ती वर्ष मे तेजी से चलाने का प्रावधान हुआ है।

**श्री वीरेन्द्र कुमार सखलेचा** माननीय मत्री महोदय ने जैसा बताया कि ५ करोड रुपया अपने केवल जहा विद्युतीकरण हो चुका है और हरिजन बस्तियो मे नही हुआ, उन के लिए प्रावधान किया है तो यह ऐमाउन्ट तो बहुत कम है। देश के अन्दर ७ लाख गाव है और अनेक गावो के अन्दर इस प्रकार की स्थिति है कि जो हरिजन बस्तिया है उनमे बिजली की व्यवस्था नही की जाती। आगे जब रूरल इलेक्ट्रिफिकेशन के अन्दर गावो मे बिजली आ जाएगी, तो इसके बारे मे विशेष इतजाम करे क्योकि ऐसे कार्यक्रम गाव पचायतो करती है तो विशेष रूप से गाव पचायत बिजली को इन बस्तियो तक ले जाए, इसके लिए अनुदान की व्यवस्था निश्चित तौर पर की जाए। क्या केन्द्रीय सरकार ने यह तय किया है कि जो कार्यक्रम गाव पचायते बनायेंगे, विद्युतीकरण करायेगी वह हरिजन बस्तियो मे भी विद्युतीकरण की व्यवस्था करे, उसके लिए उनको सहायता दी जाए, क्योकि ५ करोड की राशि बहुत कम है ? इस बारे मे आगामी क्या योजना है, यह बताने की कृपा करेगे ?

**श्री बैजनाथ कुरील :** यह जो ५ करोड की धनराशि है, यह तो फोर्थ प्लान के लिए है, यह एक डेढ साल के लिए रखी गई है। लेकिन जैसा मैने बताया, भविष्य मे हेमलेट्स को, हरिजन बस्तियो की पूरी स्कीम मे शामिल करना है। अभी तक जो हिसाब लगाया गया है, करीब ३६ हजार गावो मे हेमलेट्स बाकी रह गई है। यह जो स्कीम है, इसमे २० हजार गाव हो जायेगे तो थोडे से बाकी रह जायेगे। जैसा कि माननीय सदस्य ने बताया कि ५ करोड रुपया कम है, लेकिन यह उनही बस्तियो के लिए है जहा विद्युतीकरण हो चुका है और हेमलेट्स रह गई है और यह कार्यक्रम चौथी पचवर्षीय योजना का है।

**श्री वीरेन्द्र कुमार सखलेचा :** इलेक्ट्रिफिकेशन जिनका होना है, उनके बारे मे जवाब नही दिया।

SHRI G A APPAN It is reported in the reply that is laid on the table of the House that during the Silver Jubilee year of India's Independence, it has been suggested to various State Governments that they should programme to electrify at least one Harijan Basti a day in their States and so far about 2,900 Harijan Bastis have been electrified since August 1972. It is also reported here that there are 36,000 Harijan Bastis which are not yet electrified There are at least 20 States in India and at the rate of one Basti a day, it comes to 365 × 20 × 5 for the whole five year period At this rate it is possible to electrify 36 000 Bastis I doubt whether the Government's intention is honest or it is simply a lip-service This is what I could gather from the way things have been going on Even before our very eyes in this great city of Delhi a number of Harijan Bastis and Juggies are not electrified If that is the case, how can you achieve this target? Sir, more than electricity, what about drinking water. That is not available in this city May I know from the hon Minister as to whether he will take up this programme of electrification in Harijan Bastis and fix a target for every month and lay a statement showing progress on the table of the House every month? And, Sir, I would like to know whether he will make a review of the progress made by them in carrying out their intentions

DR K L RAO Sir, since 15th August, 1972, we are electrifying at the rate of one thousand Harijan bastis every month and so far we have done 2 900 or 3,000 and our programme is to cover 20,000 in the Fourth Plan period and the balance

in the early years of the Fifth Plan Necessary funds have been provided for this For 20,000 villages we require about Rs 5 crores and for the balance another Rs 5 crores will be required and there will be no need for any feeling that this will not be done The programme is well on the way and I am sure it will be completed according to schedule

SHRI SANDA NARAYANAPPA Sir, there is already power shortage in the country and the Government is also imposing restrictions on the use of electricity by the industrial and agricultural sectors I want to know from the honourable Minister whether in view of this, the Government is considering allotting Rs 5 crores and whether they are going to carry out this programme of electrifying these Harijan bastis as soon as possible I also want to know from the honourable Minister what their programme is in this regard and whether they would be able to carry it out.

DR K L. RAO· Electrification of Harijan bastis means only providing street lights and providing lights in schools and some such common places and I would say, Sir, without any hesitation that if it comes to cutting off supply to industries in preference to cutting off supply to the Harijan bastis; I would rather put off supply to the industries rather than doing anything to the Harijan bastis I should say therefore, that this programme in respect of the Harijan bastis must proceed irrespective of any other consideration

**श्री एन० एच० कुम्भारे** · यह कहा गया है कि जब गाव का विद्युतीकरण किया गया तो हरिजन बस्ती को छोड दिया गया, तो मैं माननीय मंत्री जी से पूछना चाहूगा कि कौन सा कारण था जिसकी वजह से कि गांव में जिस बस्ती को आप हरिजन बस्ती कहते है उसको छोड दिया गया । और एक और सवाल करना चाहूंगा कि क्या यह जरूरी है कि हरिजन बस्ती को अलग से किया जाय, उसका विद्युतीकरण अलग से किया जाय । क्यों न इस तरह के आदेश दिये जाय कि जहा पर भी विद्युतीकरण होता है तो पूरे गाव का किया जाय और एक बस्ती को छोड न दिया जाय । अलग से एक बस्ती के विद्युतीकरण की आवश्यकता क्या है ।

[MR CHAIRMAN in the Chair]

DR K L RAO· This is exactly what my honourable colleague had said that hereafter no village should be electrified unless it also includes a Harijan basti So far as the previous things are concerned, out of 1,28,000 to be electrified, we find that 36,000 have not been electrified and the reason for this is the neglect by all of us, yourself and myself

SHRI DAHYABHAI V PATEL· Sir, it is our common experience that levelling up is not possible and, therefore, the Congress Government has resorted to levelling down Is it the reason why there has been no electric supply in many of the quarters of the Members of Parliament since last evening and also in the Secretary's House?

DR K L RAO Sir, the honourable Member has referred to the temporary failure that has occurred In this connection, I would like to read out the message that I have just now received·

> "All the HT sub-stations were manned by the officers of the NDMC No HT lines were affected. The striking workers had removed the fuse-holders on a number of LT lines and, therefore, the distribution system was affected The areas affected were North Aveneu, Bengali Market, Feroz Shah Road, Gole Market and some other areas"

Probably, the strikers wanted to draw the attention of the Members and that was why they cut ofl supply to the houses of the honourable Members They have gone on strike They have not even given notice of strike and I know nothing about it All of a sudden this has happened in the dark hours I hope that the honourable Members would take it seriously and see that people who do such things are dealt with seriously.

MR CHAIRMAN Yes, Dr Bhai Mahavir you want to put a question?

All right

DR BHAI MAHAVIR Sir, the statement has made a very curious and damaging admission and the honourable Minister has tried to make us partners in the blame for it by saying that everybody is responsible for it What is the duration of the period during which these 26,000 villages have been electrified, without giving the same benefit to the Harijan **bastis** adjoining those villages? The question is how long it was going on When was it that the Government of India discovered this type of practice being followed in various States? What was done to stop it just there and then? This is the type discrimination, I presume, which is against the provisions of the Constitution

DR K L RAO I have already given the figures About 1 28 000 villages have been electrified but a number of Harijan bastis attached to these villages have not been electrified, and that is what we are trying to do That is one thing There is another point here This electrification is done only on a certain basis A certain criterion is fixed and unless a certain return is there, they will not electrify the village They were treating Harijan bastis separately They fixed a sum of Rs 240 for six lights Normally, no Harijan basti can pay that much This difficulty was there Now we have said that the whole scheme must be taken together The scheme should be taken as a whole and there must be a suitable return That is how we are trying to solve the problem

DR BHAI MAHAVIR Since when this discrimination has been started?

DR K L RAO Electrification of villages has been done during the last 10 years A number of villages have been electrified We found out a year and half ago that some attached Harijan bastis were left out

*279 *The questioner (Shri Kalyan Roy) was absent For Answer vide Col 36 infra*

3—5 RSSND/72

*280 SHRI KRISHAN KANT†

FUEL OIL PRODUCTION

SHRI V B RAJU
SHRI CHANDRA SHEKHAR
SHRI BRAHMANANDA PANDA
SHRI GURMUKH SINGH MUSAFIR
SHRI T S TILAK

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) the annual demand and production of fuel oil since 1969 in the country and in which of these years India was surplus in fuel-oil, and

(b) whether there has been a shift from coal to fuel-oil during the last decade?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) (a) A statement is laid on the Table of the Sabha

(b) To relieve the fuel shortage which developed in the southern and western parts of the country due to inadequate capacity for moving coal in the early years of the 1960s, the Government encouraged a number of industries such as cement to shift to oil and also offered freight concessions When the transport of coal improved these concessions were withdrawn and higher excise duty was imposed on fuel oil to encourage the shift back to coal This has had the desired results

The demand for fuel oil has risen steadily on account of the growth of the economy and in many cases due to technological advantages of oil over coal The Government is keeping the matter under review to discourage the use of fuel oil except in cases where its use is unavoidable on technical grounds

STATEMENT

Qty in million tonnes

| Year | Fuel Oil | | |
|---|---|---|---|
| | Indigenous Production | Consumption | (+) Surplus (—) Deficit |
| 1969 | 4 26 | 4 43 | (—) 0 17 |
| 1970 | 4 24 | 4 65 | (—) 0 41 |
| 1971 | 4 10 | 4 97 | (—) 0 87 |

†The question was actually asked on the floor of the house by Shri Krishan Kant.